

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

(10)

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O.A. No.2839 of 1991

Dated at New Delhi, this 16th day of January, 1996.

Hon'ble Mr Justice A. K. Chatterjee, Vice Chairman(J)  
Hon'ble Mr K. Muthukumar, Member(A)

Alok Kumar Bose  
S/o Late Shri P. C. Bose  
R/o C-21, Minto Road  
NEW DELHI.

... Applicant

By Advocate: None present.

versus

1. Union of India  
through its Secretary  
Ministry of Urban Development  
Nirman Bhawan  
NEW DELHI.

2. The Director  
Directorate of Printing  
'B' Wing, Nirman Bhawan  
NEW DELHI. ... Respondents

By Advocate: Shri N. Amresh, proxy  
counsel for Shri E. X. Joseph

O R D E R (Oral)

Shri K. Muthukumar, M(A)

The proxy counsel appearing for Shri E. X. Joseph,  
counsel for the applicant states that he may be  
allowed to withdraw the application as it has become  
infructuous.

In view of the above, the application is dismissed  
as having become infructuous.

  
(K. Muthukumar)  
Member(A)

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(A. K. Chatterjee)  
Vice Chairman(J)